

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

CC Applications Notified for compliance of  
court fees/removal of defects.

**Date : 02.01.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
<b>NOT READY CASES</b>						
1	99127/2024	30.11.2024	MACA/304/2018	K C NAYAK	22.00,3*22	2025-01-02
2	106053/2024	20.12.2024	WP (C) /8976/2017	A DAS	92.00,3*92	2025-01-02
3	106089/2024	20.12.2024	WP (C) /17558/2014	R K DEHURY	4.00,3*4	2025-01-02
4	106128/2024	20.12.2024	WP (C) /35008/2022	P K PAL	39.00,3*39	2025-01-02
5	106131/2024	20.12.2024	WPC (OAC) /195/2018	M K PANDA	2.00,3*2	2025-01-02
6	106135/2024	20.12.2024	MACA/282/2019	T SWAIN	4.00,3*4	2025-01-02
7	106629/2024	23.12.2024	MSA/37/2024	M AGARWAL	4.00,3*4	2025-01-02
8	106752/2024	23.12.2024	WP (C) /28011/2022	B MOHAPATRA	60.00,3*60	2025-01-02
9	106758/2024	23.12.2024	WP (C) /9988/2015	N K ROUT	3.00,3*3	2025-01-02
10	107537/2024	24.12.2024	WP (C) /1340/2015	D K BEHERA	4.00,3*4	2025-01-02
11	107600/2024	24.12.2024	WA/198/2018	B DAS	4.00,3*4	2025-01-02
12	107625/2024	24.12.2024	WP (C) /17336/2006	B K MISHRA	4.00,3*4	2025-01-02
13	107649/2024	24.12.2024	WP (C) /11687/2016	L D SAHOO	14.00,3*14 (Documents sent to xerox )	2025-01-02
<b>READY CASES</b>						
14	108112/2024	26.12.2024	ABLAPL/697/2018	A SAHOO	4.00,3*4 sent to xerox	2025-01-02
15	108499/2024	27.12.2024	WP (C) /8825/2006	S MOHANTY	3.00,3*3 DMS	2025-01-02
16	108850/2024	31.12.2024	WA/428/2023	N.K.SATAPATHY	4.00,3*4 SENT TO XEROX	2025-01-02
17	81/2025	02.01.2025	CRLMC/4683/2024	J P KAR	3.00,3*3 PAPERLESS	2025-01-02
18	106/2025	02.01.2025	ABLAPL/7030/2024	P K DASH	4.00,3*4 DOWN LOAD	2025-01-02

19	117/2025	02.01.2025	WP(C)/32212/2023	B SATPATHY	3.00, 3*3 SENT TO XEROX	2025- 01-02
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